

**CENTRAL ADMINISTRATIVE TRIBUNAL
CHANDIGARH BENCH
CHANDIGARH .**

14.OA.No. 060/00266/2014

MUNISH KUMAR

.....**APPLICANTS**

VERSUS

UNION OF INDIA & ORS.

.....**RESPONDENTS**

07.11.2014

Present: Mr. Shangara Singh, counsel for the applicant.
Mr. Lakhinder Bir Singh, counsel for the respondents

1. Learned counsel for the applicant seeks and is allowed to withdraw the present Original Application to enable him to file it before the appropriate Forum for claiming damages for not receiving the Roll Number in time.
2. In view of this, the OA stands dismissed as withdrawn. No order as to costs.


(RAJWANT SANDHU)
MEMBER (A)


(SANJEEV KAUSHIK)
MEMBER (J)

'sv'